

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 102  
IB-1055/ND/2020

**IN THE MATTER OF:**

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs.

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 27.11.2020  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Jitender Gupta, Advocate.  
For the Respondent/ Corporate-debtor :

**ORDER**

Heard the submissions made by the Learned Counsel for the Operational-creditor. Serve notice on the Corporate-debtor within two weeks. Matter is adjourned to 15.12.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(P.S.N. Prasad)  
Member (J)